

OFFICE OF THE DISTRICT & SESSIONS JUDGE, (SE), SAKET COURTS, NEW DELHI

ADDENDUM

In Order no. 69 dated 29.05.2014 the Special Act i.e. the Narcotics Drugs and Psychotropic Substances Act, 1985, the Terrorist & Destructive Activities (Prevention) Act, 1987, the Prevention of Terrorism Act, 2002 and the Maharashtra Control of Organized Crime Act, 1999 may be read as Special Act i.e. the Narcotics Drugs and Psychotropic Substances Act, 1985, the Terrorist & Destructive Activities (Prevention) Act, 1987, the Prevention of Terrorism Act, 2002 and the Maharashtra Control of Organized Crime Act, 1999, Commissions for Protection of Child Rights Act, 2005, Protection of Children from Sexual Offences Act 2012 and Scheduled Castes and Scheduled Tribes (Prevention of Atrocities Act, 1989).


(INA MALHOTRA) 2/6/14
DISTRICT & SESSIONS JUDGE (S E)
SAKET COURTS COMPLEX, NEW DELHI

No. Judl. Vacation./F.83/South-East/Saket/2014 6274-6334

Dated, New Delhi: 03/06/14

Copy forwarded for information and necessary action to :

1. The Registrar General, High Court of Delhi, New Delhi.
2. The District & Sessions Judge (H.Q.), Delhi Tis Hazari Courts, Delhi
3. The District Judge & Sessions Judge, East, New Delhi, North West, North East, Shahdara, North, West, South West and South District.
4. The Officer Incharge, Administration Branch, South East District, Saket Courts, New Delhi.
5. The Officer Incharge/Controlling Officer, Pool Car Section, THC & Saket Courts, New Delhi, with request to provide the pool car facility to the Judicial Officer if he requests for the same and is availing such facility.
6. All the Officers of DHJS, South East District, Saket Courts, New Delhi.
7. The Administrative Civil Judge, South East District, Saket Courts Complex, New Delhi.
8. The Public Prosecutor, THC, Delhi.
9. The Chief/Addl. Public Prosecutor, South East District, Saket Courts, New Delhi.
10. The A.O. (Judl.) / Branch Incharge of all Branches of South East District, Saket Courts, New Delhi.
11. The AAO, Accounts Branch, South East District, Saket Courts, New Delhi.
12. The Reader to District & Sessions Judge, South East District, Saket Courts, New Delhi.
13. The PS Office of District Judge, South East District, Saket Courts, New Delhi.
14. The Incharge, Facilitation Centre, South East District, Saket Courts, New Delhi.
15. The Incharge, Lock-up, Saket, New Delhi.
16. The Website Committee, English / Hindi, Tis Hazari Court, Delhi.
17. The Secretary, Bar Association, Saket Courts, New Delhi.


DISTRICT & SESSIONS JUDGE (S E)
SAKET COURTS COMPLEX, NEW DELHI